

[Print](#)**Defective Case Register from 2025-10-23 to 2025-10-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/42749/2025	DIPANWITA NAYAK	2025-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-BLAPL/32240/2025	MANOJ KUMAR NAYAK	2025-10-23	17-REFERENCE CERTIFICATE NOT FURNISHED. i) Annexure 3 4 and 5 not mentioned in the petition.ii) Sl. no. of paragraph not correct in petition and affidavit iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
3	D-MSA/42808/2025	ADISHA MOHANTY	2025-10-23	Put up for further S.R after disposal of I.A No-127/2025 for computing the period of limitation.
4	D-WP(C)/42631/2025	SOUMYA JYOTI BISWAL	2025-10-23	1-COURT FEE IS DEFICIENT. Court fee Rs.42.00 to be paid.
5	D-CONTC/41896/2025	ADV.	2025-10-23	Annexures numbered not exhibited in the petition as per Index.
6	D-ABLAPL/32313/2025	AMITABH NAIK	2025-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure 1 page 10 not legible.
7	D-CONTC/42189/2025	ADV.	2025-10-23	COPY OF DISP. ORDER PASSED IN W.P(C) NO. 33105/2024 BE FILED
8	D-WP(C)/42474/2025	DOLAGOBINDA MOHAPATRA	2025-10-23	Date of copy of application vide annex-3 not tally with Index.
9	D-ABLAPL/32326/2025	RAJENDRA NARAYAN ROUT	2025-10-23	Synopsis and Date Chart not mentioned in the Index.
10	D-CRLMC/32280/2025	HRUDANANDA TRIPATHY	2025-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To Vigilance not Filed.
11	D-ABLAPL/32454/2025	ASIT KUMAR JENA	2025-10-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-WP(C)/43195/2025	PRATYASISH MOHANTY	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of reply petition vide annex-5 not tally with Index.Occupation not mentioned in the affidavit and also I.A of the affidavit.
13	D-ABLAPL/32327/2025	RAJENDRA NARAYAN ROUT	2025-10-23	Synopsis and Date chart not mentioned in the Index.
14	D-CONTC/42445/2025	ADV.	2025-10-23	Provision of Law not correct.
15	D-WP(C)/43185/2025	PAMI RATH	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Occupation not mentioned in the affidavit and also I.A. Date of copy of reply petition vide annex-5 not tally with Index.
16	D-BLAPL/32335/2025	SARBESWAR SAHOO	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of rial court not tally with rej. order.2. Relation ship not mentioned in affidavit and also paragraphs not correct.3. page no.38 partially neat.
17	D-CRLMC/32364/2025	SANJAY KUMAR BEHERA	2025-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put for SR after removal of defect.
18	D-ABLAPL/32266/2025	SATYAPURNA PANDA	2025-10-23	1. G.R. Case No. and Lower Court mentioned in the Cause Title do not tally with that of Prayer portion.So also P.S. in first para of the petition.
19	D-CONTC/42541/2025	ADV.	2025-10-23	Provision of Law Not proper 2.page no.9 partially neat.
20	D-CRLA/32067/2025	BISHNU PRASAD PRADHAN	2025-10-23	1. Age of the petitioner in cause title . not tally with under annex.6 . 2.page no. 23 not neat.3Sl. 4 of affidavit in I.A not proper.
21	D-WP(C)/42636/2025	SATYA SUNDAR KANUNGO	2025-10-23	1.Petition not correctly addressed to Honorable Court 2.Page 51 not neat.
22	D-CRLMC/32457/2025	BIDYADHAR PANDA	2025-10-23	1. Certified copy of under annex-1 not filed. 2..Subject Code incorrectly Mentioned
23	D-CONTC/42192/2025	ADV.	2025-10-23	PAGE NO. 12 NOT LEGIBLE
24	D-WP(C)/42856/2025	JAYASANKAR MISHRA	2025-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WP(C)/42580/2025	SOUBHAGYA SWAIN	2025-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no.28 not properly arranged. 2.Annex-7 not neat and legible.
26	D-BLAPL/31383/2025	SUMITRA PATRA	2025-10-23	1. Annexure 3 is not properly placed and paginated and in the Index it is not correctly written
27	D-ABLAPL/32300/2025	ASHWINI KUMAR DAS	2025-10-23	1. In Affidavit Point 2 instead of fathers name husband name has been typed. 2. Occupation of the Deponent has not been mentioned. 3. Annexure 2 page 15 and 17 not legible. 4..Receipt Showing Serv.copy To Vigilance not Filed.
28	D-BLAPL/32238/2025	NIRANJAN PANDA	2025-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.) paragraph no. mentioned in declaration of affidavit not correct.ii) Court fee of Rs.10/ not paid in vakalatnama.iii) For further S.R.

29	D-CRLLP/31441/2025	CHANDRAMANI DASH	2025-10-23	AU fee Rs 20.90 not paid on c.copy under Annexure-1 1-Page no-2 not signed by the ld.advocate, 2-Good ground certificate not furnished, 3-Annexure-1 not mentioned at the top of page no.8, 4-Annexure-2 not attested
30	D-WP(C)/42880/2025	MURTYUNJAYA BHUYAN	2025-10-23	Representation dt 24.05.24 mentioned in Index(Anx-4) does not tally with under Annex-4.2.Page no.14 not neat and legible.
31	D-ABLAPL/32334/2025	ASIT KUMAR OTTA	2025-10-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- to be paid on v.nama.
32	D-ABLAPL/32357/2025	SIDHARTHA DAS	2025-10-23	1. P.S name wrongly mentioned bolangir instead of Muribahal in Date AND events,paragraph 1 and prayer of the application.
33	D-ABLAPL/32402/2025	SAJAY KUMAR PRADHAN	2025-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no 14 not legible.
34	D-WP(C)/42404/2025	BIJAYA KUMAR NAYAK (3)	2025-10-23	Page nos.12 17 not neat and legible.2.Hologram of Rs.50/- not paid in V.nama.
35	D-WP(C)/43511/2025	JAYDEEP PAL	2025-10-23	Name of petitioner no. 8 not correct in cause title.Page no.34 not neat.
36	D-CONTC/42538/2025	ADV.	2025-10-23	Provision of Law Not proper
37	D-BLAPL/32332/2025	DAMODAR PANDE	2025-10-23	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
38	D-WP(C)/42638/2025	BANAMALI SAHOO	2025-10-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 not neat.
39	D-ABLAPL/32338/2025	SARBESWAR SAHOO	2025-10-23	sl.no.10 not mention in the petition.
40	D-CRLMC/32288/2025	SANJAYA KUMAR PANIGRAHI	2025-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-BLAPL/32294/2025	DEBASHIS MITRA	2025-10-23	As per index annex.1 not properly mentioned.
42	D-ABLAPL/32427/2025	ARIJEET MISHRA	2025-10-23	1. One of the petitioners has not signed in the V>Nama as mentioned in the Cause Title since there are two Sl. Nos. 3 and 6 in the name of Ranjan Das. 2.V>Nama is not properly stamped
43	D-ABLAPL/32270/2025	PRANAYA KUMAR DASH	2025-10-23	1. Paragraphs mentioned in the petition is not under the affidavit.
44	D-ABLAPL/32305/2025	AKSHAYA KUMAR SAHOO	2025-10-23	Page marking of Synopsis and Date Chart not correct.
45	D-WA/43668/2025	BASUDEV PUJARI	2025-10-23	Para no. wrongly mention in grounds.
46	D-CMP/42622/2025	KALPATARU MISHRA	2025-10-23	Status of the Parties not correctly furnished.
47	D-RVWPET/40722/2025	PRADEEP KUMAR PANDA	2025-10-23	i) Day of delay wrongly mention in I.A. ii) Legible copy of page no. 17 to 19 25 27 29 are to be filed.

48	D-WA/42470/2025	KARUNAKAR RATH	2025-10-23	In portion of Being aggrieved should be one prayer. put up for SR after removal defect.
49	D-CONTC/42595/2025	ADV.	2025-10-23	1. Date of order not correctly furnished in para no.5 and Prayer of the petition.
50	D-ABLAPL/32304/2025	AKSHAYA KUMAR SAHOO	2025-10-23	Synopsis and Date Chart not page marked.
51	D-CMAPL/35712/2025	ADV.	2025-10-23	Period of Delay 3632 days. I.A. not filed. i) Address of the Opp. party no. 1 not furnished. ii) Address of the op. parties no. 2 to 7 wrongly mention in sons of at page 2.
52	D-WP(C)/43288/2025	SWAPNIL ROY	2025-10-23	Page no. 38 marked twice.
53	D-WP(C)/42763/2025	SONALI PRUSTY	2025-10-23	1.Hologram of Rs.50/- to be paid on V.Nama
54	D-BLAPL/32246/2025	JYOTIRMAYA SAHOO	2025-10-23	i)Certified copy of annexure-2 not filed.ii) For furtherS.R.
55	D-WP(C)/43193/2025	SONALI PRUSTY	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of reply petition vide annex-5 not tally with Index. Occupation not mentioned in the affidavit and also I.A of the affidavit.Paragraph not correctly mentioned in the affidavit
56	D-CRLLP/31368/2025	SIDDHANT SARANGI	2025-10-23	Provision of Law Not correct.
57	D-BLAPL/32220/2025	SUDHANSU PRASAD MAHAPATRA	2025-10-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-CRLMC/32277/2025	BHARAT JALLI	2025-10-23	1.Annexure-3 not properly page marked in Index.2.No. of F.I.R. under Annexure-1 does not tally with cause title. 3..Receipt Showing Serv.copy To Vigilance not Filed.
59	D-CRLMC/32414/2025	DOLAGOBINDA MOHAPATRA	2025-10-23	1. C.Copy of order dated 18.07.2025 under Annexur-8 and F.I.R. to be filed.
60	D-CRLMC/32260/2025	ROHIT RANJAN RAY	2025-10-23	1. Date of order under Annexure-1 does not tally with Index.
61	D-CRLMP/31745/2025	NALINI KANTA DASH	2025-10-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.14 AND 15 NOT LEGIBLE
62	D-ABLAPL/32311/2025	AKSHAYA KUMAR SAHOO	2025-10-23	1. Name of Informant appearing in Synopsis and para 1 be redacted. 2. Synopsis and Date Chart not page marked. 3. Name of Pet. No.9 in C.T. not tally with signature
63	D-CRLMP/32312/2025	DIPTI RANJAN MOHAPATRA	2025-10-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED . it may be register as WPC
64	D-BLAPL/32310/2025	BIPIN KUMAR NAYAK	2025-10-23	P.S. and G.R.no. in synopsis not tally with FIR and Rej.order. and signature of Executant in v.nama not tally with cause title and rej. order.
65	D-BLAPL/32360/2025	BISWARANJAN DALAI	2025-10-23	C.T (Ses) not tally with cause title.Page 14 and 16 not found.

66	D-WP(C)/42643/2025	PRATIK DASH	2025-10-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit and petition copy.Page 83 not partial neat.D.fee of OSBC Rs.50/- not paid in the v.nama.
67	D-BLAPL/32091/2025	BIJAYA KUMAR RAGADA	2025-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. C.T. case No. mentioned in the Cause Title and petition does not tally with that of Rejection order.
68	D-BLAPL/32292/2025	KAUSTUVA MOHANTY	2025-10-23	Date of disp.of ABLAPL no.7407 /25 in ref. certificate not tally with FIRs detail.
69	D-BLAPL/32295/2025	JAGAJIBAN PRADHAN	2025-10-23	1. Name of court in cause title, not tally with rej. order.2. code not indicated in index.
70	D-CRLMP/32002/2025	AJIT KUMAR SAHOO	2025-10-23	1. Nomenclature not correctly furnished in V.nama
71	D-WA/43111/2025		2025-10-23	i) Legible copy of page no. 33 38 40 105 are to be filed. ii) Page mark not correctly furnished. iii) In Being aggrieved portion should be one prayer.
72	D-ABLAPL/32306/2025	BIJAYA KUMAR RAGADA	2025-10-23	Name of P.S. not mentioned in the address of the Pet. in C.T.
73	D-ABLAPL/32319/2025	BIMBADHAR PALAI	2025-10-23	1. Name of the Petitioner mentioned in Index not proper. 2. Name of the Informant appearing in Synopsis, para 3 and para 7 be redacted. 3. OHCBA welfare Fund Rs.50 not paid.
74	D-ABLAPL/32307/2025	RAKESH KUMAR DAS	2025-10-23	Name of Informant and her husband appearing in Para 2 be redacted.
75	D-CONTC/42536/2025	ADV.	2025-10-23	1. page.9 partially neat. 2. Provision of Law not proper
76	D-WA/35348/2025	SURESH CHANDRA DASH	2025-10-23	1. Period of Delay 18 days 2. Court Fee Rs-12/- to be paid. 3.AU fee Rs 2.25/- to be paid. 4. Grounds not furnished. 5. Page no. 13 repeat. 6. Legible copy of page no. 30 33 to 36 are to be filed.
77	D-BLAPL/32289/2025	SUBHANKAR ROUT	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. sl.5 of affidavit not proper.
78	D-CRLMC/32350/2025	DIBYAJYOTI SAHOO	2025-10-23	1. Annexure-1 not properly page marked on the file.
79	D-WP(C)/42646/2025	SUSANTA SEKHAR MOHAPATRA	2025-10-23	OA No. 1494/ 1992 mentioned in the Index and Para-4 body of the petition does not tally with under Annex-1
80	D-CONTC/42539/2025	ADV.	2025-10-23	Provision of Law Not proper. 2.page no.9 partially neat.
81	D-WP(C)/43194/2025	PITAMBAR PANDA	2025-10-23	Honourable Court not addressed.

82	D- CONTC/42446/2025	ADV.	2025-10- 23	Provision of Law Not proper.
83	D-WP(C)/42615/2025	PANKAJ SONI	2025-10- 23	This may be registered as C.M.P
84	D- CONTC/42442/2025	ADV.	2025-10- 23	Provision of Law Not proper 2. Aex.3 not correctly mentioned in index.
85	D-WP(C)/42632/2025	SUBHRANSU BHUSAN MOHANTY	2025-10- 23	Nomenclature not correctly furnished in Index,Synopsis,Cause Title and V.Nama.
86	D-FAO/43186/2025	NIBEDITA MOHANTY	2025-10- 23	Period of Delay 86 days 2. receipt showing deposit not filed
87	D- CRLMP/31953/2025	SANAT KUMAR DAS	2025-10- 23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
88	D-WA/43113/2025		2025-10- 23	i) In Being aggrieved portion should be one prayer. ii) Legible copy of page no. 40, 45 are to be filed.
89	D-WP(C)/43192/2025	SONALI PRUSTY	2025-10- 23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Reply petition vide annex-5 not tally with Index.Occupation not correctly mentioned in the affidavit and also I.A of the affidavit.
90	D-WP(C)/42788/2025	LAXMIKANTA TRIPATHY	2025-10- 23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.21 not mentioned in the petition. 2. page nos.28 32 33 71 75 76 99 100 128 129 and 131 partially neat.
91	D-FAO/43473/2025	SUNKURU SUDHAKAR RAO(SR. ADV.)	2025-10- 23	1. Period of Delay 75 days
92	D- CRLMP/32177/2025	BISWOJEET LENKA	2025-10- 23	1. Fathers name of the op. no.5 not furnished in cause title.
93	D-RSA/41976/2025	NIRANJAN LENKA	2025-10- 23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid
94	D- BLAPL/32074/2025	MANDAKINI PANDA	2025-10- 23	1.The name of the Lower Court mentioned in the Cause Title does not tally with that of rejection order. 2.V. Nama is not properly stamped.
95	D-WP(C)/42785/2025	CHITTA RANJAN PATTNAIK	2025-10- 23	1. Date of index, not tally with annex.1. 2,page no.20 partially neat.
96	D- CRLMC/32541/2025	GOPAL PRASAD LAL	2025-10- 23	1. Prayer of the CRLMC not correctly furnished. 2. Bail word to be deleted in cause title.

97	D- CONTC/42198/2025	ADV.	2025-10-23	In index year of sl. no. 5 and in book mark year of annexure-2 not correct.
98	D- CONTC/42347/2025	ADV.	2025-10-23	1. Cases number, date of disposal and name of the petitioner not correctly furnished in cause title.
99	D- CRLMP/32023/2025	RAJENDRA NARAYAN ROUT	2025-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.9 not legible
100	D-MSA/41751/2025	SUDEEP KUMAR SARANGI	2025-10-23	1. Period of Delay 84 day
101	D-CRLA/31379/2025	JYOTIRMAYA SAHOO	2025-10-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Period of Delay 09 2.D.A.Fee Rs.9.30.p to be paid 3.Provision of Law Not correct
102	D-WP(C)/43187/2025	PRATYASISH MOHANTY	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of reply vide annex-5 not tally with Index.Occupation not mentioned in the affidavit and also I.A.
103	D-WP(C)/43190/2025	SONALI PRUSTY	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of Reply petition vide annex-5 not tally with Index. Occupation not correctly mentioned in the affidavit and also I.A.
104	D- CRLMC/32376/2025	BYOMAKESH TRIPATHY	2025-10-23	1. Annexure-3 not marked on the file.
105	D-WP(C)/42782/2025	PRASANTA KUMAR SATAPATHY	2025-10-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.17 18 are not neat.
106	D- ABLAPL/32378/2025	SAMEER KUMAR DAS	2025-10-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)page no. 26 28 and 29 not legible.ii) page nos. 10 and 11 not properly scanned.iii) For further S.R.
107	D- ABLAPL/32321/2025	RAJENDRA NARAYAN ROUT	2025-10-23	Synopsis and Date chart not mentioned in Index.
108	D- CRLMC/32316/2025	RAKESH KUMAR DAS	2025-10-23	1. C.Copy of order dated11.08.2025 under Annexure-7 to be filed.2. Annexure-7 not marked on the file.
109	D- CRLMP/31972/2025	SHYAM MANOHAR	2025-10-23	1.Receipt Showing Serv.copy To CBI not Filed. 2.Petition not correctly addressed to Honorable Court 3. Page nos. 1 and 2 not attested. 4.Neat and legible copy of Page nos 20 to 22 to be filed. 5. Name and Address of the petitioner and Nomenclature not furnished in V.nama
110	D- CMAPL/35715/2025	ADV.	2025-10-23	Period of Delay 4164 days. I.A not filed. 2. Provision of Law Incorrect 3. Address of the

				opp. party no. 1 not furnished. 4. Address of the opp. parties 2 to 7 wrongly mention in sons of at page no. 2
111	D-RSA/38062/2025	SUKANTA KUMAR NAYAK	2025-10-23	1.D.C.Fee of Rs.150/- to be Paid Put up for Further S.R after payment of D.C.Fee of Rs150/-for computing the period of limitation.
112	D-WP(C)/43460/2025	JAGAJIBAN PRADHAN	2025-10-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annex-1 not neat and legible.
113	D-CRLMP/32005/2025	SAIBRATA RATH	2025-10-23	1. Nomenclature not furnished in V.nama
114	D-CRLMA/32542/2025	ADV.	2025-10-23	Put up for SR after filing of c. copy of impugned order. .
115	D-WP(C)/43183/2025	MANOJA KUMAR KHUNTIA	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
116	D-BLAPL/32214/2025	ARIJEET MISHRA	2025-10-23	1. district name of the Petitioner mentioned in the cause title does not tally with Rejection order.
117	D-WP(C)/42387/2025	DEBA PRASAD MISHRA	2025-10-23	.Receipt Showing Serv.copy To ct not Filed.
118	D-WA/43170/2025	SIDHARTHA MISHRA	2025-10-23	Put up for SR after filing of c. copy of impugned order
119	D-CMP/42311/2025	AMIT PRASAD BOSE	2025-10-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
120	D-CRLLP/32164/2025	UDIT RANJAN JENA, A.G.A.	2025-10-23	Period of Delay 88 days 2. Put up for S.R. after redacting the name of relatives of the victim from appeal memo
121	D-WP(C)/43198/2025	SONALI PRUSTY	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of the reply petition vide annex-5 not tally with Index. Occupation not mentioned in the affidavit and I.A of the affidavit
122	D-BLAPL/32320/2025	BASANTA KUMAR DAS	2025-10-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.
123	D-MACA/43200/2025	PRADEEP KUMAR MISHRA	2025-10-23	nomenclature not correct, it may be register as WPC
124	D-CRLA/32577/2025	SURYAKANTA DWIBEDI	2025-10-23	1-Not properly page marked, 2-Being aggrieved para not mentioned. 3-Good ground certificate not furnished
125	D-CMAPL/43241/2025	ADV.	2025-10-23	Put up for SR after filing of c. copy of impugned order
126	D-WP(C)/42784/2025	KOUSIK ANANDA GURU	2025-10-23	As per annex.3 , index not tally.

127	D-WP(C)/42633/2025	JYOTIRMAY GUPTA	2025-10- 23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
128	D-WP(C)/42247/2025	SAPAN KUMAR LENKA	2025-10- 23	.Subject Code incorrectly Mentioned
129	D-WP(C)/42496/2025	RANJIT SAMAL	2025-10- 23	Annexure-1 and page no. 22 not correctly mentioned
130	D- BLAPL/31445/2025	JYOTSNARANI RATH	2025-10- 23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. put up for S.R.after filing of fresh copy of rejection order.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 23-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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